

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 13<sup>th</sup> December, 2022

**NO. HC.VII-100(Pt.-VIII)/2010/ 13279 /A** #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the programme(s) shown against their name, scheduled to be held at the National Judicial Academy, Bhopal:

Sl. No.	Prog. No.	Prog. Date	Name of the Programme	Name of nominated officers	Phone No.	E-mail ID
1.	P-1324	07-01-2023 to 08-01-2023 Regular	National Seminar for Presiding Officers of the PMLA Cours	<b>Shri Dipak Thakuria,</b> Special Judge, Assam, Guwahati	94351- 28831	dipakthakuria@gmail.com
				<b>Shri Inalo Zhimomi,</b> Principal District & Sessions Judge, Dimapur	94360- 62187	inalozhimomi@gmail.com
2.	P-1326	21-01-2023 to 22-01-2023 Regular	National Seminar on Constitutional & Administrative Law	<b>Shri Kumud Chandra Boro,</b> Addl. District & Sessions Judge, No.3, Nagaon.	94357- 32395	benjaminbr8@gmail.com
				<b>Shri Mukul Chetia,</b> Addl. District & Sessions Judge, Barpeta	94355- 67543	mukulchetia11@gmail.com

The aforesaid Officers are directed to attend the respective training programmes accordingly. Further, they are requested to submit a report after the completion of their respective programmes.

The nominated participants are also requested to go through the joining instructions available at the NJA website.

By order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-100(Pt.-VIII)/2010/ 13280-13298 /A, dated 13-12-2022**  
Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.  
***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].***
4. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action  
***[The Officer is placed on deputation for the program on condition that (a) the Officer will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].***
5. The Registrar (Admin /Vigilance/Estt.), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima  
***(He is requested to inform the nominated Judicial Officer(s) under his accordingly).***
8. The District & Sessions Judge  
Barpeta/Kamrup (M)/Nagaon  
***(He/She is requested to inform the nominated Judicial Officer(s) under his/her control accordingly).***
9. Shri Dipak Thakuria, Special Judge, Assam, Guwahati .
10. Shri Kumud Chandra Boro, Addl. District & Sessions Judge, No.3, Nagaon.
11. Shri Mukul Chetia, Addl. District & Sessions Judge, Barpeta.
12. Shri Inalo Zhimoni, Principal District & Sessions Judge, Dimapur.

**The nominated participants are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) by email at [liaisonoffice@nja.gov.in](mailto:liaisonoffice@nja.gov.in) to enable the Academy to provide transport facility from the airport/railway station.**

The nominated participants who are attending the training programme for the first time are also requested to deposit one-time Registration Fee of Rs. 1000/- (One thousand) plus GST of Rs. 180/- i.e., a total of Rs. 1180/-.

The nominated participants are requested to pay Lodging & Boarding charges @ Rs. 2500/- (Rupees Two Thousand Five Hundred) plus GST (Rs. 300/- at present) i.e., a total of Rs. 2,800/- per day or part of the day, per person.

No spouse, children, relatives and personal staff are permitted to accompany the nominated participants.

The nominated participants are also requested to carry their officially allotted Laptop/tablets, etc. with them while attending the programme.

13. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
14. The Joint Registrar (Protocol & OSD), Gauhati High Court, Guwahati.
15. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
16. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***

17. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**
18. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
19. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Talwar  
13.12.22

**REGISTRAR(JUDICIAL)**